

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4077  
ANSWERED ON:19.02.2014  
TRANSFER POLICY IN NIC  
Devi Aswamedh

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

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- (a) whether a transfer policy is in place in the National Informatics Centre (NIC);
- (b) ifso, the details thereof;
- (c) whether NIC has not been complying with the said transfer policy and the guidelines of the Central Vigilance Commission (CVC) during the last three years; and
- (d) ifso, the details thereof and the steps being taken by the Government for the compliance of transfer policy?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND [NFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a): Yes, Sin
- (b): The Transfer Policy of National Informatics Centre (NIC) is given in the Annexure.
- (c): The transfers on compassionate ground, own request, in public interest etc. are made as per Transfer Policy adopted in NIC.  
The employees in the non S&T category posted in different sections which are sensitive in nature like purchase, stores, vigilance etc. are considered for rotational postings/transfers as per the guidelines of the Central Vigilance Commission,
- (d): Does not arise